

2023
HIGH COURT, APPELLATE SIDE
CALCUTTA

NOTIFICATION

No. 11778-RG

Dated, Calcutta, 22nd December, 2023

In furtherance to Court's notification no. 10682-RG dated 24.11.2023 regarding zone of consideration for Normal Promotion 2023, it is hereby notified for information of all concerned that (i) Smt. Rajasri Basu Adhikary, ADJ, FTC-2, Barrackpore, North 24-Parganas, (ii) Smt. Madhumita Roy-III, ADJ, FTC-2, Basirhat, North 24-Parganas, (iii) Molla Asgar Ali, ADJ, FTC-2, Sadar, Paschim Medinipur and (iv) Sri Pinaki Mitra, ADJ, FTC-2, Malda (the officers at sl. no. 3, 8, 10 and 11), are hereby excluded from the zone of consideration for Normal Promotion in view of their unwillingness/prayer for exemption for participation in the selection process and **(i)** Sri Sandip Chakrabarti, ADJ, FTC-1, Howrah, **(ii)** Smt. Barnali Dasgupta, ADJ, FTC-2, Lalbagh, Mushidabad, **(iii)** Sri Teerthankar Bhattacharya, ADJ, FTC, Sadar, Bankura and **(iv)** Sri Pradip Kumar Adhikary, ADJ, FTC-1, Basirhat, North 24-Parganas, are included in the zone of consideration as 24th to 27th candidate against 9 vacancies declared vide Court's notification no. 10180-RG dated 16.10.2023.

Sri Sandip Chakrabarti, Smt. Barnali Dasgupta, Sri Teerthankar Bhattacharya, and Sri Pradip Kumar Adhikary, are directed to upload the requisite 10 copies (5 Civil & 5 Criminal) of their contested judgments, preferably of the relevant year i.e. 2022-2023 in the PIS Portal (under Promotion Tab) of the Hon'ble Court between **2nd January and 6th January, 2024**, positively. If judgments of current year are not available, the officers may alternatively be directed to upload judgment delivered during previous posting.

It is further notified that Sri Nilanjan De, ADJ, FTC-1, Sadar, Paschim Medinipur, who could not upload his judgments within time previously stipulated, is hereby given another opportunity to upload **judgments (5 Civil & 5 Criminal) within the same time period, i.e. between 2nd January and 6th January, 2024, positively.**

By Order,

Sd/-
Registrar General-cum-
Secretary, Selection Board
High Court, Calcutta